

port Promotion scheme. At present, three canning factories are functioning in Kerala for canning sardines.

Ban on Cow Slaughter in States

614. Shri Yajnik: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the States in which the cow slaughter has been entirely prohibited by the State Governments;

(b) whether Government has prohibited the slaughter of cows in any of the Union Territories; and

(c) whether Government has received representations and complaints in the matter and the decision taken thereon?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) and (b). Uptodate information is being collected and will be laid on the Table of the Sabha in due course.

(c) The subject relating to the preservation and protection of cattle falls in List II (Entry 15) of the Seventh Schedule to the Constitution and it is for the State Governments to take necessary action, keeping in view the directive principles of State policy.

Shifting of Gandhi Gram Railway Station in Ahmedabad

615. Shri Yajnik: Will the Minister of Railways be pleased to the reply given to Starred Question No. 261 on the 28th March, 1962 and state:

(a) whether the Railway Board has received the opinion of the Gujarat Govt. in the matter of shifting Gandhi Gram Railway station in Ahmedabad to another site outside the city;

(b) whether the lands to be vacated by the transfer of the present line have been agreed to be transferred to the Govt. of Gujarat or to the Ahmedabad Municipal Corporation in lieu of the amount of Rs. 75 lakhs to be received from the Corporation; and

(c) when the final decision will be made in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The lands to be vacated by the railway will be handed over to the Ahmedabad Municipal Corporation in exchange of the land to be acquired by the Corporation for the railway line in the new position.

(c) The work will commence only after the Corporation has deposited the necessary amount towards the cost of the work, with the railway.

P&T Offices Etc. in Jammu and Kashmir

616. { Shri Abdul Ghani Goni:
Bakshi Abdul Rashid:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of Telegraph Offices, Post Offices and Branch Post Offices opened during 1961-62 in Jammu and Kashmir State and details thereof; and

(b) the number of telephone connections given in Jammu and Srinagar respectively during 1961-62 in Jammu and Kashmir State?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Telegraph Offices .. 6

Sub Post Offices .. 5

Branch Post .. 91
Offices.

Details are given in the Statement. [See Appendix I; annexure No. 73].

(b) Jammu .. 137
Srinagar .. 138

Vehicular Contract System (Northern Railway)

617. Shri Brij Raj Singh: Will the Minister of Railways be pleased to state:

(a) whether the vehicular contract system at B.E. and D.D.N. Railway

Stations (Northern Railway) has been departmentalized to the great inconvenience of taxi plyers;

(b) whether "Tonga Chalak Sangha" Dehra Dun submitted a petition to the Divisional Superintendent Northern Railway, Moradabad condemning this departmentalization and requesting for the continuance of the old contract system; and

(c) if so, the action taken thereon?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) to (c). To avoid complaints of excessive levy of licence fee and exploitation of vehicle owners by outside contractors, a system of individual licensing direct by the railways, which was in force on some zones, was extended to the other zonal railways. As there have been some representatives against this arrangement also, the matter is under further review.

A representation has also been made by the Tonga Chalak Sangha Dehra Dun, seeking the continuance of the old contract system.

कोटा-गुमानपुरा में टेलीफोन

६१८. श्री बोरवा : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा-गुमानपुरा में टेलीफोन के कनेक्शन के लिये कितने लोगों की कब से मांग है ;

(ख) अभी तक उनको टेलीफोन नहीं देने के क्या कारण हैं ; और

(ग) कब तक उन लोगों को टेलीफोन के कनेक्शन देने की संभावना है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) ५३ । सब से पुराने आवेदन-पत्र की तारीख १५ दिसम्बर, १९५८ है ।

(ख) कोटा गुमानपुर क्षेत्र में कोटा टेलीफोन एक्सचेंज से, जो कि वहां से चार

मील दूर है, टेलीफोन कनेक्शन दिये जाते हैं । भारी औद्योगिकरण के कारण टेलीफोन कनेक्शनों की मांग तेजी से बढ़ गई है और जमीन के नीचे बिछे मौजूदा केबल तार उनके लिये पर्याप्त नहीं हैं ।

(ग) केबल तारों और ऊपरी लाइनों के लिये प्राक्कलनों की मंजूरी दे दी गई है और अपेक्षित सामान प्राप्त किया जा रहा है । सामान मिलने पर जैसे ही काम पूरा हो जाएगा टेलीफोन कनेक्शन दे दिये जाएंगे ।

कोटा स्टेशन पर सार्वजनिक टेलीफोन घर

६१९. श्री बोरवा : क्या परिवहन-तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) कितने व्यक्तियों ने कोटा स्टेशन पर सार्वजनिक टेलीफोन घर की मांग की है और कब से ;

(ख) उसे अभी तक न लगाने के क्या कारण हैं ; और

(ग) इसके कब तक लगाने की संभावना है ?

परिवहन तथा संचार मंत्री (श्री जगजीवन राम) : (क) कोटा रेलवे स्टेशन पर सार्वजनिक टेलीफोन घर खोलने की मांग सीधे जनता से प्राप्त नहीं हुई है बल्कि डिवीजनल सुपरिन्टेण्डेंट, पश्चिमी रेलवे, कोटा से प्राप्त हुई है, जिन्होंने सार्वजनिक टेलीफोन घर की मांग १७ दिसम्बर, १९६१ को लिख कर की थी ।

(ख) आवश्यक प्राक्कलन की मंजूरी दे दी गई है और कोटा स्टेशन के रेल शक-सेवा घर में सार्वजनिक टेलीफोन घर खोलने के लिये सामान प्राप्त किया जा रहा है ।

(ग) ज्योंही सामान प्राप्त होगा इसे दिया जायेगा ।